

## ACT NO. V OF 1921.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 27th March,  
1921.)

## An Act to amend the Indigo Cess Act, 1918.

of 1918.

WHEREAS it is expedient to amend the Indigo Cess Act, 1918; It is hereby enacted as follows:—

1. (1) This Act may be called the Indigo Cess Short title and commencement.  
(Amendment) Act, 1921.

(2) It shall come into force on the first day of April, 1921.

of 1918.

2. In sub-section (1) of section 2 of the Indigo Amendment of section 2, Act III of 1918.  
Cess Act, 1918, for the words and figures "one rupee per maund of 82 $\frac{1}{2}$  pounds avoirdupois" the words "one rupee eight annas per hundredweight of one hundred and twelve pounds avoirdupois" shall be substituted.